

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R P A N K A J B H A N D A R I

Criminal Appeal No(s). 990/2013

G.VENKATANARAYANAN

Appellant(s)

V E R S U S

STATE OF TAMIL NADU TR.CBI
(with office report)

Respondent(s)

Date : 08/09/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rayjith Mark, Adv.
Ms. Uttara Babbar, Adv.

For Respondent(s)

Mr. Akshay K. Ghai, Adv.
Mr. B. V. Balaram Das, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time, as last opportunity, is granted to the
learned counsel for the parties for filing additional
documents.

List again on 28.10.2014.

(PANKAJ BHANDARI)
Registrar